

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th October, 2017

No.HC.VII-13/2017 / 5122 /A. Smti Bijay Lashmi Boruah, Member, MACT, Nagaon, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Debasish Bhattacharjee already transferred.

Smti Boruah will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join at her new place of posting immediately.

As the transfer of Smti Boruah is made on her own request, she is not entitled to Travelling Allowances in the spirit of SR.241 in Division XII of the Fundamental Rules and Subsidiary Rules, vide Transfer Policy of Judicial Officers of Assam, issued on 08.11.2016.


By order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-13/2017 / 5123 - 5144 /A.

Dated 25.10.2017

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, _____


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13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Smti Bijay Lashmi Boruah, Member, MACT, Nagaon for information with reference to her representation dated 10.10.2017.
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
20. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


25/10/2017
REGISTRAR (VIGILANCE)


25/10/17